

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA NO.1808/2004

New Delhi this the 3rd February, 2005

HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN  
HON'BLE SHRI S.A.SINGH, MEMBER(A)

Smt. Chandra Govil W/o Shri M.K.Govil,  
Age 58 approx. years, R/o Block-10, Quarter No.171,  
Lodhi Colony, New Delhi-110003.  
Ex.Asst. Publicity & Audio-Visual Officer,  
Maulana Azad Medical College,  
Bahadur Shah Zafar Marg,  
New Delhi. ....Applicant.  
(By Advocate: Shri R.V.Sinha )

Versus

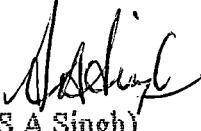
1. Maulana Azad Medical College,  
Bahadur Shah Zafar Marg,  
New Delhi.  
(Through: its Dean)
2. Govt. of NCT of Delhi,  
Ministry of Health,  
Players' Building, I.P.Estate,  
New Delhi-110002.  
(Through : The Secretary) ....Respondents  
(By advocate: Mrs.Sumedha Sharma)

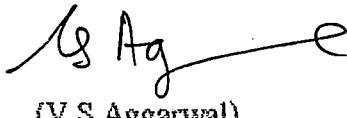
ORDER (ORAL)

By Shri Justice V.S.Aggarwal, Chairman

Learned counsel for applicant states that he may be permitted to withdrawn the present application with liberty to seek relaxation / clarification, as the case may be, pertaining to the instructions of Government of India particularly of 12.9.1985. Allowed prayed.

2. Subject to aforesaid, the O.A. is dismissed as withdrawn.

  
(S.A.Singh)  
Member (A)

  
(V.S.Aggarwal)  
Chairman

/kdr/